

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 278 of 2014

Dated : 26th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary
Mr. A. Bhatnagar

Counsel for the Respondent(s) ;

ORDER

Admit. Issue notice to the respondents returnable on 17.12.2014. Dasti service is permitted. Registry is also directed to issue notice to the respondents.

Post this matter on **17.12.2014.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

JS/SH